

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 197 of 2020

In the matter of:

Sumeet Maheshwari

....Appellant

Vs.

Navbharat Press (Bhopal) Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Rishi Sood and Mr. Gaurav Singh, Advocates

**Respondents: Mr. V.K. Gupta, Advocate for Respondent No. 2
(BOM)**

ORDER

04.03.2020: Heard both sides. **Judgment is reserved.**

The Learned Counsels on either side are directed to submit their Written Submissions containing not more than three pages, within three days from today.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn